

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2011
CC 1242/2011
(From the judgement and order dated 21/04/2010 in TTR No.
74/2008 of The HIGH COURT OF U.P AT LUCKNOW)

COMMISSIONER COMMERCIAL TAX, UP

Petitioner(s)

VERSUS

DHAMPUR SUGAR MILLS LTD. & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 31/01/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr. Sunil Gupta, Sr. Adv.
 Mr. Shail Kr. Dwivedi, AAG
 Mr. A.K. Prasad, Adv.
 Mr. Manoj Dwivedi, Adv.
 Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice both on the application seeking for
condonation of delay as also on special leave petition.

Operation of the judgment and order shall remain stayed
till further orders.

(NEELAM GULATI)
SR.P.A.(RENU DIWAN)
COURT MASTER